(c) the extent to which it would ease pressure on the existing two termini?]

रेल मंत्रालय में उपमंती (श्री मुहम्मद त्राफी फुरेशी (क) से (ग) दिल्ली में तीसरें रेलवें टॉमनस की व्यवस्था के लिए सर्वेक्षण का काम चल रहा है और इसके लिए विभिन्न वैकल्पिक स्थल विचाराधीन है। सर्वेक्षण रिपोर्ट के मिल जाने धौर उसकी जांच हो जाने कें बाद ही धन्तिम रूप से कोई विनिष्चय किया जा सकेगा। आणा है रिपोर्ट 1973 के उत्तराई तक मिल जायेगी।

[THE DEPUTY MINISTER IN THE I MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (c) A survey for provision of a third railway terminal in Delhi is in progress and various alternative sites are under consideration. A final decision will be taken after receipt and examination of the Survey Report, which is expected by second half of 1973.]

एशिया' 72 के लिए विजली की सप्लाई में कमी

- *142. श्री राम सहाय: क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या विजली की कभी को देखते हुए एशिया '72 व्यापार मेले को राज्ञि के समय विजली के सप्लाई में कभी की गई थी; और
- (ख) यदि नहीं तो इसके क्या कारण थे?

t [CURTAILMENT IN SUPPLY OF ELECTRICITY TO "ASIA 1972"

- *142. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether in view of shortage of power, electric supply to the Aisa '72 Trade Fair held in Delhi was curtailed during night time; and

(b) if not, the reasons therefor?]

सिंचाई ग्राँर विद्युत मंत्री (इा० के० एल० राव): (क) और (ख) एशिया '72 व्यापार मेले द्वारा अधिकतम 7.5 मेगावाट विद्युत उपयोग की जाती थी और यह बहुत कम भार था। व्योंकि दिल्ली में विद्युत उत्पादन पर्याप्त किया जा रहा था। ग्रत: मेले के लिए विद्युत की कोई विशेंध कटौती नहीं को गई।

t[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) The maximum power used by Asia'72 Trade Fair was about 7.5 MW and this being only a small load and as Delhi was generating adequate power, no special power cut was imposed on the Fair.]

PURCHASE OF LIQUID AMMONIA ANDPETROLEUM CRUDE

*143 SHRI A. G. KULKARNI:
SHRIMATI SATYAVATI DANG:
SHRIMATI VIDYAWATI CHATURVEDI: SHRI N. JOSEPH:
SHRI V. R. PARASHAR: SHRI S.
B. BOBDEY:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government's attention has been drawn to a press report in the Times of India of the 25th Novembei, 1972 about China concerning the purchase of liquid ammonia surplus from Iran; and
- (b) whether any final decision has been taken by Government on the collaboration between India and Iran on the purchase of liquid ammonia and petroleum crude?

t[] English translation.

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THE MINISTER OF PETROLEUM
AND CHEMICALS (SHRID.K. BOROOAH): (a) Yes, Sir.

(b) Negotiations with Iran for import of ammonia are in progress. As regards the Petroleum Crude no proposals are under consideration at present.

RURAL COURTS

*144. SHRI DWIJENDRALAL SEN GUPTA:

SHRI SASANKASEKHAR SANYAL:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the scheme of rural Courts, suggested by the Chief Justice of the High Court of Calcutta for quick and inexpensive administration of justice; and
- (b) if so, what is the reaction of the Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE): (a) Government have seen a press report regarding the scheme. No suggestions were received by Government in this behalf from the Chief Justice of the Calcutta High Court.

(b) The views given in the press report are the personal views of the Chief Justice of the Calcutta High Court. Government have not taken any view in the matter

ATTACK ON I.O.C. WORKERS

♦145. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether it is a fact that Government have received representations from some members of Parliament regarding attacks by outsiders on the workers of the Indian Oil Corporation in various places in West Bengal;
 - (b) if so, the details thereof; and
- (c) what are the details of the action taken by 'the management to protect the workers V

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D.K. BOROOAH) (a) Yes, Sir.

- (b) Shri S.M. Banerjee in his letters of 8-10-72 and 3-1-73, and Dr. Ranen Sen, Shri Indrajit Gupta, Shri Kalyan Roy and Shri Sanat Raha, Members, of Parliament in their telegram of 5th January, 1973 addressed to the Minister of Petroleum & Chemicals stated that certain outsiders had made several attacks on the workers of the Indian Oil Employees Union in Calcutta and other places in West Bengal.
- (c) Government as well as the Indian Oil Corporation have been in close touch with the West Bengal Government in this regard. The local IOC management is also fully seized of the matter. All cases of violence are promptly brought to the notice of civil authorities seeking protection for the Corporation's workers. West Bengal Government has been rendering full assistance in dealing with the matter. As a result the situation has since normalised.

RECOMMENDATIONS OF MONOPOLIES COMMISSION

•146. SHRI SUHRIDMULLICK
CHOUDHURY:
SHRI DWIJENDRALAL SEN
GUPTA:
SHRI SALIL KUMAR GANGULI:
Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS be pleased
to
state: